

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 239 of 2020

IN THE MATTER OF:

Neeraj Gupta & Anr

...Appellants

Versus

A-1 Equipments (P) Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Sunil K. Batra, Sr. Advocate with Mr. Manish Khurana, Advocate.

For Respondent: Mr. Rajeev Kumar Gupta and Ms. Swaralipi Deb Roy, Advocates for R- 1 to 3 & 5.

Mr. Mohit Gulati, Advocate for R-4.

CS Rahul Garg.

ORDER
(Virtual Mode)

05.03.2021 Pursuant to issuance of notice on 21.01.2021 on Respondent Nos. 1 to 5 Mr. Rajeev Kumar Gupta Advocate appears on behalf of Respondent No. 1 to 3 & 5 and Mr. Mohit Gulati, Advocate appears on behalf of Respondent No. 4.

Learned Counsel for the Respondents may file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within two weeks thereafter.

List the Appeal 'For Admission (After Notice)' on **26th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)